

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 60(ND)/2015
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE COMPANY: M/s. PTC India Financial Services Ltd.

V/s.

M/s. R.S. India Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. SUDIPTO SARKAR	Sr. Adv	for Petitioner	Sidhan
2.	MR. ARUN KATPALIA	Sr. Adv		
3.	MR. MAYANK MISHRA	Adv		
4.	MR. SIDHARTH SETHI	Adv		

ORDER

Respondent have filed a detailed supplementary affidavit dated 18th July 2016 running into 383 pages. A copy thereof has been furnished to the learned counsel for the non applicant-petitioner on 19th July 2016.

P.T.O.

Learned counsel for non applicant petitioner request for some time to file reply to the supplementary affidavit. Let the reply be filed within one week with a copy in advance to the counsel for applicant-respondent. Rejoinder if any be filed within a weeks time.

2. List for further arguments on 7th September 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

10.08.2016
(A.K. Arora)